

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 114/(MAH)/2014  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

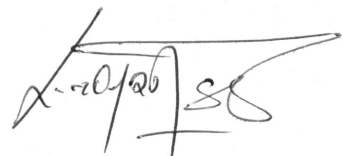
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017


NAME OF THE PARTIES: Shri Shrikant Shinde  
V/s.  
Shri Shivsagar Sugar and Agro Products Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Prashant Bure 1/b Saurabh Kalia	Advocate for Resp nos. 1 to 8	
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2	Satyajit R. Kakade	Adv for RESP No. 10 to 12	
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3	Laxmi T. Sorte	Adv. for Petitioner 1/b Satyan Israni	
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ORDER

C.P. No. 114/397-398/CLB/MB/2014

At request of the Petitioner counsel, this Bench has hereby given liberty to file  
rejoinder in the course of the day.

List the matter for hearing on 17.03.2017

Sd/-

B.S.V. PRAKASH KUMAR  
MEMBER (JUDICIAL).

Sd/-

V. NALLASENAPATHY  
MEMBER (TECHNICAL).